

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.04.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.39/7/AMR/2021		7 of IBC	State Bank of India Vs Vantage Spinners Pvt ltd

**Counsel for Petitioner(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

This Tribunal passed orders admitting the CP (IB) No.55/9/AMR/2020. Hence, this CP(IB) No.39/7/AMR/2021 is closed with liberty to the Financial Creditor to submit his claim before the Interim Resolution Professional who is appointed in CP (IB) No.55/9/AMR/2020.

*T. Rajani*

**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**